## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P.84(ND)/2015

IN THE MATTER OF:

Dr. Vijay Badhwar

... Applicant/petitioners

Vs.

M/s. GRL Off Highway Tires Pvt. Ltd. & Ors.

Respondents

Order under Section 397-398 of the Companies Act

Order delivered on 03.11.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Shri R. VARADHARAJAN, Hon'ble Member(Judicial)

For the Applicant/petitioner :

Mr. Sanjay Chaudhry, Mr. Deepak

Rikhari, Mr. Neeraj Kr. Singh, Advs.

Mr. Vikas Mehta, Mr. A. Nair,

Ms. Shalini S., Advs.

For the Respondent

Mr. Vikas Mehta, Ms. Shalini Sati Prashad, Advs.

For R 1-6

Mr. Ankit Shah, Advocate for R-7

## ORDER

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On account of paucity of time, hearing is deferred to 24th November, 2017.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(R. VARADHARAJAN)
MEMBER(JUDICIAL)

03.11.2017 V. Sethi